GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

STARRED QUESTION NO:482 ANSWERED ON:29.04.2010 SACHAR COMMITTEE RECOMMENDATIONS Biju Shri P. K.;Chavan Shri Harischandra Deoram

Will the Minister of MINORITY AFFAIRS be pleased to state:

- whether the various the Government has reviewed the the action taken progress on by Departments/States/UTs/agencies/authorities on the recommendations made by the Sachar Committee for ameliorating the conditions of the minorities;
- (b) if so, the details thereof;
- (c) whether the Government has laid down any time frame for implementation of the recommendations; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

- (a) and (b): A Statement is laid on the Table of the House.
- (c): No, Madam.
- (d): Does not arise.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) and (b) OF LOK SABHA STARRED QUESTION NO 482 FOR 29.04.2010 RAISED BY SHRI SHRI P.K. BIJU AND SHRI HARISH CHANDRA CHAVAN REGARDING SACHAR COMMITTEE RECOMMENDATIONS

(a) and (b): Implementation of the decisions taken by the Government on the follow up action on the recommendations of the Prime Minister's High Level Committee on Social, Economic and Educational Status of the Muslim Community of India (Sachar Committee), which are implemented by the concerned Ministries/ Departments of the Central Government, is reviewed on quarterly basis. The status of implementation of decisions is annexed.